

FORM A**Public Announcement**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF WISDOM IT SERVICES INDIA PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	WISDOM IT SERVICES INDIA PRIVATE LIMITED
2.	Date of Incorporation Of Corporate Debtor	21/02/2011
3.	Authority Under Which Corporate Debtor is Incorporated / Registered	RoC-Hyderabad
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U72300TG2011PTC072767
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	7th Floor, Quadrant-4,A1, A2,A3 Modules Cyber Towers, HITEC City, Madhapur , Hyderabad TG 500081 IN
6.	Insolvency commencement date in respect of corporate debtor	Date of Order 12-11-2021 (Order made available on 24-11-2021)
7.	Estimated date of closure of insolvency resolution process	23-5-2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Pesaladinne Madhusudan Reddy IBBI/IPA-002/IP-N00926/2019-2020/12982
9.	Address and e-mail of the interim resolution professional, as registered with the Board	H.No.10-2-401 to 403/502, Tirumala Classic Apts, Street No.3, West Maredpally, Secunderabad, Hyderabad 500 026. pmreddy2000@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution Professional	H.No.10-2-401 to 403/502, Tirumala Classic Apts, Street No.3, West Maredpally, Secunderabad, Hyderabad 500 026. ip.wisdomitsolutions@gmail.com
11.	Last date for submission of claims	8-12-2021
12.	Classes of creditors, if any, under clause(b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available:	Web link: https://ibbi.gov.in/home/downloads Physical Address: as given in column no 10 above.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the WISDOM IT SOLUTIONS PRIVATE LIMITED on 12-11-2021 [Order made available on 24-11-2021].

The creditors of WISDOM IT SERVICES INDIA PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 8-12-2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [Not Applicable] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 25/11/2021

Place: Hyderabad

Interim Resolution Professional
Sd/- Pesaladinne Madhusudan Reddy
IBBI/IPA-002/IP-N00926/2019-2020/12982